

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.259 OF 2020

PETITIONER:

SELVAN, S/O LAKSHMANAN NADAR,
ARUN BHAVAN, THAMMALAM POOJAPURA,
THIRUVANANTHAPURAM - 695012

BY ADVS.

SRI. S.SREEKUMAR (SR)
SMT. K. P. SANTHI,

RESPONDENTS:

1. STATE OF KERALA REPRESENTED BY
THE CHIEF SECRETARY TO GOVERNMENT,
GOVERNMENT OF KERALA, SECRETARIATE,
THIRUVANANTHAPURAM. 695 001
2. THE PUBLIC WORKS DEPARTMENT,
GOVERNMENT OF KERALA, SECRETARIATE,
THIRUVANANTHAPURAM-695 001
REPRESENTED BY ITS SECRETARY.
3. SUPERINTENDING ENGINEER,
SOUTHERN REGION, PUBLIC WORKS DEPARTMENT,
THIRUVANANTHAPURAM.695 001
4. CHIEF ENGINEER, ADMINISTRATION,
KERALA PUBLIC WORKS DEPARTMENT,
GOVERNMENT OF KERALA,
THIRUVANANTHAPURAM 695 001.

BY GOVERNMENT PLEADER SMT. B.VINITHA

THIS WRIT PETITION HAVING COME UP FOR ADMISSION
ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

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***Dated this the 5<sup>th</sup> day of May, 2020***

Admit.

In view of Ext.P5, petitioner is entitled to complete the projects already awarded to him, even though his licence as an 'A' class contractor has not been renewed. The said order in Ext.P5, it is informed is still continuing. Hence there need not be any apprehension for petitioner that he shall not be permitted to continue the works already awarded to him.

Post along with WP(C) No. 25415/2019 in the second week of June.

**BECHU KURIAN THOMAS  
JUDGE**

APPENDIX

PETITIONERS EXTS:

- EXHIBIT P1 - TRUE COPY OF THE A CLASS REGISTRATION CARD ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P2 - TRUE COPY OF THE CERTIFICATE OF REGISTRATION DATED 09-05-2014
- EXHIBIT P3- TRUE COPY OF THE CERTIFICATE DATED 10-04-2019 ISSUED BY CORPORATION OF THIRUVANANTHAPURAM
- EXHIBIT P4 - TRUE COPY OF THE LETTER DATED 08-01-2018 OF THE CORPORATION OF THHIRUVANANTHAPURAM
- EXHIBIT P5 - A TRUE COPY OF THE ORDER DATED 24-9-2019 IN W.P. (C) NO. 25415 OF 2019 OF THIS HONOURABLE COURT
- EXHIBIT P6 - TRUE COPY OF THE APPLICATION DATED 28-2-2020 OF THE PETITIONER
- EXHIBIT P7 - TRUE COPY OF THE RECEIPT DATED 28-2-2020 ACKNOWLEDGING MONEY